

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/2022/139/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The District & Sessions Judge,  
Tinsukia

Dated the 7<sup>th</sup> January, 2022.

Sub: Child Care Leave.

Ref:- Application of **Smti. Chitra Rani Saikia**, Addl. Sessions Judge-cum-Special Judge, Tinsukia dated 05.01.2022.

Sir,

With reference to the above, I am directed to inform you that you may dispose of the above referred application for CCL at your own level considering the circumstances mentioned in the application.

Yours faithfully,

sd/  
**JT. REGISTRAR (VIGILANCE)**

141  
Memo NO.HC.VII-07/2022/140/A, dated 7.1.2022  
Copy to:

1. Smti. Chitra Rani Saikia, Addl. Sessions Judge-cum-Special Judge, Tinsukia.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

sd/  
07/1/22  
**JT. REGISTRAR (VIGILANCE)**  
Kank